

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

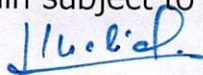
Subject: Allocation of Departments amongst Law Officers in the High Court of Jammu and Kashmir and Ladakh (**Jammu Wing**).

Government Order No. 7325 - JK(LD) of 2026.
Dated. 16 - 06- 2026.

In partial modification of Government Order No. 5077-JK(LD) of 2025 dated 07-05-2025, the redistribution of litigation work amongst the following Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as under:

S. No.	Name of Law Officer with Designation S/Shri	Department Allocated
1.	Meharban Singh, Additional Advocate General	i. Revenue Department ii. Social Welfare Department iii. Power Development Department
2.	Meenakshi Slathia, Deputy Advocate General	i. Forest Ecology and Environment Department. ii. School Education Department (District Udhampur). iii. Transport Department.
3.	Anishwar Chatterji Koul, Government Advocate	i. Jal Shakti Department. ii. School Education Department(District Ramban and Doda) iii. Skill Development Department iv. Jammu Development Authority ii. Patnitop Dev. Authority

The aforesaid allocation is purely temporary in nature and shall remain subject to the satisfactory performance of the Law Officers, which shall be reviewed periodically. The said allocation shall further remain subject to such alterations, modifications or reallocations as may



be deemed fit by the Department of Law, Justice and Parliamentary Affairs.

By Order of the Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

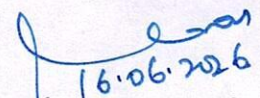
Commissioner Secretary to Government

No: Law-Jud/154/2025-10-Part-I.

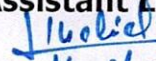
Dated. 16 -06-2026.

Copy to the:

1. Ld. Advocate General, J&K.
2. All concerned Administrative Secretaries.
3. Director General of Police, J&K.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner Jammu.
8. Registrar General, High Court of Jammu and Kashmir and Ladakh.
9. Registrar Judicial, High Court of Jammu and Kashmir and Ladakh, At Jammu.
10. All concerned Law Officers.
11. Director Information, J&K.
12. Director General Prosecution, J&K.
13. Director, Anti Corruption Bureau
14. Director Archives, Archaeology and Museums, J&K.
15. Director Litigation Jammu.
16. All Officers of the Department of Law, Justice and Parliamentary Affairs.
17. Private Secretary to Hon'ble Chief Minister for information of Hon'ble Chief Minister.
18. Private Secretary to the Commissioner Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Commissioner Secretary.
19. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
20. I/C Website.
21. Government Order File.
22. Concerned File.


16.06.2026
(Binny Kumar)

Assistant Legal Remembrancer


16-06-2026.